

**CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI**

OFFICE ORDER

Pursuant to the letter dt. 07.11.2020 received from HHJ Shri S.S.Oza (CR No.13) regarding his attendance of duty from 23.11.2020 to 06.12.2020 and further direction from 1st Additional Principal Judge, City Civil and Sessions Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT, following partial changes have been made for Office Order dated 27.10.2020 for exchange of duty dated 23.11.2020 to 06.12.2020.

The Holiday charge of HHJ Shri. S.S.Oza (CR No.13) dated 23.11.2020 to 06.12.2020 be kept with HHJ Shri. A.Z.Khan (CR No.15).

The Holiday Charge of HHJ Shri. A.Z.Khan (CR No.15) dated 07.12.2020 to 22.12.2020 be kept with HHJ Shri. S.S.Oza(CR No. 13).

Note: The Unitary staff of CR No. 13 & 15 is hereby directed to attend the duty on aforesaid dates.

City Civil and Sessions Court)
Dindoshi)

Date: 9th Day of November, 2020)

(Smt.S.S.Sawant)

1st Additional Principal Judge

Smt. S.S. Sawant
9/11/2020

Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Sessions Court, Gr. Bombay.
2. HHJ Shri. S.S.Oza (CR. No.13)
3. HHJ Shri. Shri. A.Z.Khan (CR. No.15)
4. All Hon'ble Judges, City Civil and Sessions Court, Dindoshi.
5. The President, Bar Association, Bombay City Civil & Sessions Court, Gr. Bombay/Dindoshi.
6. G.P /PP. Office, City Civil and Sessions Court, Dindoshi.